

## OFFICE OF THE DISTRICT & SESSIONS JUDGE (West): DELHI

### CIRCULAR

In continuation of earlier circular no. (1) F.No. 1/Digi/THC/Delhi/2016/28723-73 dt. 11.08.16 & (2) F.No. 1/Digi/THC/Delhi/2016/60275-315 dt. 12.09.17 regarding digitization of decided files of the courts of ASJs and Special Judges, West District, Tis Hazari Courts, it is once again requested that all Additional Sessions Judges and Special Judges, West District, Tis Hazari Courts, Delhi, may direct their Ahlmads to get the decided files scanned within a period of three days from the date of decision of the case from the Digitization Section so that digitized files may be transmitted to the Hon'ble High Court, Delhi within seven days.

In case the files are not brought to the Digitization Section within three days from the date of decision of the case, the same shall be digitized only on furnishing of reason for delay which shall be forwarded to this office by the concerned Ld. Presiding Officer.

This is issued with prior approval of Ld. District & Sessions Judge (West), Delhi.

*Hemani* 22/8/19  
(Hemani Malhotra)  
P.O. MACT/Chairperson  
Digitization Committee (West)  
Tis Hazari Courts, Delhi

Copy forwarded for kind information to:-

F.No. 01/Digi/THC/DELHI/2019/.....24054-24062

Delhi Dated the.....22/8/19

1. PS to the Ld. District & Sessions Judge (West) THC, Delhi.
2. All the Ld. Addl. Sessions Judges and Special Judges, West District, THC, Delhi.
3. For uploading on Layers.

*Hemani*  
22/8/19  
P.O. MACT/Chairperson  
Digitization Committee (West)  
Tis Hazari Courts, Delhi